NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 141 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhikar Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Counsel for the Petitioner

For the Respondents: Counsel for the Respondent

ORDER

A request for adjournment is made by the Ld. Counsels of both parties on the ground that a compromise is in process of being finalised and they shall be filing an appropriate application in this case.

To come up on 11th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)